Expansion/upgradation of NH-17

3810. SHRI SHANTARAM NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether project of expansion/upgradation of NH-17 in the State of Goa is tendered;
- (b) the names of the company to whom the tender has been allotted and amount thereof;
 - (c) by what date the work is going to commence;
- (d) whether the State of Goa has proposed to construct any part of the project or any of the bridges which form part of the project; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (e) Four laning of Maharashtra/Goa Border-Goa/Karnataka Border section of NH-17 in the State of Goa on BOT (Toll) under NHDP Phase III was awarded to the concessionaire, M/s. IVRCL on 20.05.2010 for an amount of Rs. 1872.00 cr. Due to unresolved issues like land acquisition, forest and environment clearance etc, despite signing of State Support Agreement by the State Government of Goa, the project was cancelled on 18.08.2011

Target fixed for implementation of highway projects in Maharashtra

†3811. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the target fixed for the implementation of highway project *vis-a-vis* their actual implementation in Maharashtra during the period from the year 2007-08 to December, 2011, year vase.
- (b) whether the condition of existing highway network in Maharashtra especially in its hilly areas is deplorable and the conditions of many zig-zag ways of hilly areas has aggravated due to plying of heavy vehicles on them;
 - (c) if so, the details thereof; and
- (d) the details of the special steps, if any, taken by Government to solve this problem?

[†]Original notice of the question was received in Hindi.